

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 41 of 2014

Dated : 26th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Steel Authority of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) ; Mr. M.S. Ramalingam for R-1

ORDER

Reply has been filed by the contesting Respondent.

Post the matter on **07/01/2015**. In the meantime, rejoinder, if any, be filed
after serving copy on the other side.

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

JS/SH